

Tourism Development Corporation (ITDC) hotels went on a day's strike on July 23, 1987; and

(b) if so, the details of their demands and what measures are being taken to settle the issues?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):

(a) The employees of ITDC's Delhi based hotel units went on one day's strike on 23 July 87.

(b) The main demands were:

- (i) to start wage negotiations for the employees of hotel and catering establishments of ITDC;
- (ii) release of interim relief to such employees;
- (iii) withdrawal of the Employees State Insurance Scheme etc.

The ITDC management had discussed their demands with the Unions on 21 July 87. The Unions were informed that the wage negotiations were dependent upon the grant of interim relief presently under the consideration of the Committee appointed by the Govt. and that withdrawal of Employees State Insurance Scheme is not possible being a statutory obligation.

#### **Spurious Fan Manufacturing Factory in New Delhi**

3059. SHRI SUBHASH YADAV:  
SHRI PRAKASH CHANDRA:  
SHRI DHARAM PAL SINGH MALIK:  
SHRI M. RAGHUMA REDDY:  
SHRI MANIK REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Crime Branch detectives recently unearthed a factory in New Delhi

manufacturing spurious ceiling fans of some popular brands;

(b) if so, whether any arrest has been made; and

(c) whether any other action has since been contemplated by Government against the manufacturer of spurious fans and if so, the details?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). On receipt of a complaint from M/s. Jay Engineering Works Limited that their copy-right of 'Usha' Ceiling Fan was being infringed and spurious ceiling fans were being manufactured and sold in the market, the premises of a firm located in Basai Darapur were raided on 29.5.1987 and spurious fans and components with the trade mark 'Usha' and 'Khaitan' were recovered. Two cases have been registered and the proprietor of the firm has been arrested.

#### **Foreign Exchange Earned by Travel Agencies in India**

3060. SHRI SANTOSH KUMAR SINGH: Will the Minister of TOURISM be pleased to state:

(a) the foreign exchange earned by different travel agencies in India and the taxes paid by them;

(b) the nation-wise number of tourists visited India through each of these agencies; and

(c) the comprehensive action plan proposed to be taken to boost the tourism in the years to come?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM: (SHRI JAGDISH TYTLER): (a) and (b). Out of the travel agents and

tour operators approved by the Ministry of Tourism, 75 agencies who are actively engaged in promoting international tourist traffic to India have earned foreign exchange equivalent to Rs. 73.28 crores and have handled a total number of 1.82 lakhs foreign tourists during 1986. The tax returns are filed by each of the above agencies directly with the Income-tax Department for which no separate information is maintained.

(c) Greater priority is being given to promoting tourism to and within India in our Seventh Five Year Plan which includes substantial development of the tourism infrastructure with the construction of low cost accommodation such as Yatri Niwases, promotion of stopover tours, trekking and mountaineering, winter sports, setting up of a water sports institute, development of beach tourism, wild life tourism, development of the tourism infrastructure in Andaman and Lakshadweep Islands including accommodation, boats and water sports facilities, son-et-lumiere shows, floodlighting of monuments, promotion of fairs and festivals, training of personnel, provision of wayside facilities, provision of toilet and drinking water facilities at important tourist centres of cultural interest and the promotion of special interest tours.

Similarly, the publicity and promotion of India in the overseas tourism generating markets has been strengthened by way of undertaking various measures such as press and T.V. advertising, organisation of high level promotional seminars, India evenings, organising exhibitions, trade fairs, extending advertising and brochure buy back support to tour operators promoting India etc. One of the major publicity ventures of the Ministry of Tourism is to produce attractive and informative tourist literature, films, audio-visuals, posters, maps etc. for free distribution in India and abroad.

#### **Closure of N.T.C. Mills**

3061. SHRI AMAL DATTA: Will the Minister of TEXTILES be pleased to refer to the

reply given to Unstarred Question No. 458 on 27th February, 1987 regarding closure of NTC mills and state:

(a) whether any decision has been taken for closure of any of the NTC mills till now;

(b) if so, the details thereof;

(c) the steps, if any, proposed or being taken to reduce losses of NTC mills; and

(d) furnish comparison of costs of products of NTC mills with private mills and the reasons for higher cost of NTC mills, if any?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (b). No final decision has been taken to close down any of the NTC mills so far.

(c) Some of the important steps taken/being taken to reduce losses in NTC mills are:—

(i) identification/phasing out of uneconomic activities;

(ii) strengthening of Management Information System for timely flow of information, effective review and decisions making;

(iii) implementation of labour rationalisation schemes in the mills;

(iv) implementation of various cost control measures by improving the productivity and reducing the cost;

(v) taking measures for keeping wastes under control;

(vi) improving the product range and product-mix and greater marketing efforts to achieve better sales realisation rates;

(vii) effective implementation of workers' participation in manage-